

From
The Principal District & Sessions Judge (HQs),
Delhi.

To
The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(1)/2024/ 975 Dated, Delhi the 03 JUN 2024

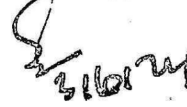
Sub: Direct recruitment to the Delhi Higher Judicial Services – reg.

Sir,

With reference to letter No. 2357/G-1/Gaz/DHC/2024 dated 09.04.2024 and in continuation of this office letter no. F.5(1)/2024/647 dated 12.04.2024, on the subject cited above, it is informed that Sh. Harvinder Singh Johal, newly appointed Officer of Delhi Higher Judicial Service has appeared before me and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, along with joining report is enclosed herewith .

Yours faithfully,



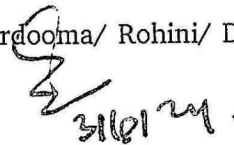
(Sanjay Garg-I)
Principal District & Sessions Judge (HQs),
Delhi

Encl. As above

F.5(1)/2024 37146 - 37171 Dated, Delhi the 03 JUN 2024

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.



Principal District & Sessions Judge (HQs),
Delhi